India's Request to Pakistan to Hand over Terrorists Taking Shelter in Pakistan

10304. SHRI CHIRANJI LAL SHARMA: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Government propose to ask Pakistan Government to hand over the terrorists who are taking shelter in Pakistan; and

(b) if so, the action taken in this regard so far?

THE MINISTER OF EXTERNAL AF-FAIRS (SHRII.K. GUJRAL): (a) and (b). Our serious concerns regarding Pakistan's involvement with terrorism directed against India, including terrorists directed against India, including terrorists taking shelter in Pakistan and POK, have been conveyed to Pakistan on several occasions. It is regretted that Pakistan has not addressed our concerns in this regard.

Revocation of Passports

10305. SHRI MULLAPPALLY RAMA-CHANDRAN: Will the Minister of EXTER-NAL AFFAIRS be pleased to state:

(a) the number of passports that have been revoked during 1989-90;

(b) the reasons for revoking those passports;

(c) the number of aplications received by Government for reconsideration of such revocation;

(d) the Government's response thereto?

THE MINISTER OF EXTERNAL AF-FAIRS (SHRI I.K. GUJRAL): (a) to (d). The information is being collected and will be placed on Table of the House.

Committee on Agricultural Policies

10306. SHRI SANAT KUMAR MAN-DAL: Will the Minister of AGRICULTURE be pleased to state:

(a) whether the Advisory Committee on matters relating to Agricultural Policy has recommended a new food security system to ensure fair prices to farmers and building of comfortable stocks of foodgrains in the country;

(b) if so, the salient features of the recommendations made by this Committee; and

(c) Government's reaction thereto?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI NITISH KUMAR): (a) to (c). The Advisory Committee under the Chairmanship of Shri Bhanu Pratap Singh has not submitted its report to the Government.

Sri Lankan Refugees in Orissa

10307. SHRI SANAT KUMAR MAN-DAL: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether a number of Tamil refugees from Sri Lanka lodged in the Orissa camps have left the camps;

(b) if so, the details thereof and the reasons therefor; and

(c) the number of such refugees left in the camps as on date and the steps being taken to provide them with better life and amenities?